

GOVERNMENT OF INDIA  
MINISTRY OF POWER

**RAJYA SABHA**  
**UNSTARRED QUESTION NO.304**  
TO BE ANSWERED ON 20.07.2021

**HIGH LEVEL OF EFFICIENCY IN POWER PLANTS**

**304. SHRI SAMBHAJI CHHATRAPATI:**

Will the Minister of **POWER**  
be pleased to state:

- (a) whether Government has taken adequate measures to meet the much higher demand of energy in summer months and have asked power plants to introduce high level of efficiency;
- (b) if so, the details of measures taken by the power plants in the country;
- (c) the steps Government proposes to take to ensure that the cost of energy is not increased any more to ease the financial burden on the consumers; and
- (d) whether Government has any control over the cost of energy consumed by consumers as applicable in different States?

**A N S W E R**

**THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY**

**(SHRI R.K. SINGH)**

**(a) & (b) :** To meet higher demand of energy in summer months and to ensure that power plants operate with maximum efficiency, the following measures have been taken by the Government:

- (i) All planned shutdowns of units (Thermal and Hydro) have been rescheduled to lean demand period.
- (ii) There shall be periodic review of forced outage by Central Electricity Authority and Power System Operation Corporation.
- (iii) There shall be adequate capacity on bar and to achieve the same even gas based generation shall be synchronized during the period of high demand.
- (iv) Regular coordination interactions will be held with Central Generating Companies, State Generating Companies, Independent Power Producers, coal companies, Railways and Ministry of Coal.

.....2.

(v) To improve efficiency of Thermal Power Plants, Perform, Achieve and Trade (PAT) scheme, which is designed to reduce Specific Energy Consumption, is being implemented.

**(c) & (d):** As per the Electricity Act 2003, the reasonability of cost of energy is ensured by the respective Appropriate Commissions. Cost of energy and electricity rates for consumers are different in different States as determined by the respective State Commissions depending upon the various factors like power purchase cost, Aggregate Transmission and Commercial (AT&C) loss, operation and maintenance (O&M) expense, consumer mix etc., which varies from State to State.

The Government is promoting to deepen the power markets with a view to increase efficiency in procurement of energy. Tariff based bidding has been promoted to ensure most competitive rate of bulk power and transmission services. Also introducing flexibility in use of coal in power plants and merit order despatch at national level has helped in controlling cost of generation.

\*\*\*\*\*